

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4049

ANSWERED ON:03.05.2007

PERMISSION TO DEAF AND DUMB CANDIDATES FOR USING SIGN LANGUAGES FOR INTERVIEW

Ahir Shri Hansraj Gangaram

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has given instructions to allow dumb and deaf candidates to use their hints and sign language for their interviews;
- (b) if so, whether the Government has deliberated upon its feasibility and availability of experts;
- (c) if so, the details thereof;
- (d) whether any time limit has been fixed to ensure the provision to facilitate the dumb, deaf and handicapped category candidates to give interviews for the reserved posts as per their convenience; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (e) The Government has not issued any instructions in this regard but as provided in the National Policy for Persons with Disabilities special care is being taken to recognize, standardize and popularize sign language, Alternative and Augmentative Communications (AAC) and other modes as a viable medium in inter personal communication.